## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 22/11	22/11 TP 28/16		397/398	K.P. Bhopanna Vs Vector NDT Technologies Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(•	Rajasekhan VK consult@nslawin 95001 S3344.	Counsel for R4	Rejanthen.
	H.P. varda	R2	M

The matter is listed today for clarification. Counsel for R-4 is present. Petitioner is present in present.

Orders are not yet completed. Orders to be passed.

List on 17.08.2017.

MEMBER (J)

MEMBER (T)